NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 2663/2022 In C.P. (IB)/2849(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022

NAME OF THE PARTIES: **Sherisha Powertech Pvt Ltd**
V/s
Sundaresh Bhat Liquidator of Emco Limited
IN THE MATTER OF
Jet Roadlines (India) Pvt. Ltd
V/s
EMCO Ltd.

APPEARANCE :

FOR THE APPLICANT **:** Ms. Pooja Mahajan

FOR THE LIQUIDATOR/RESPONDENT **:** Mr. Ayush J. Rajani

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 2663/2022:- Heard the submissions of the Counsel appearing for both sides and **reserved for Orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

22.09.2022
Sushil